

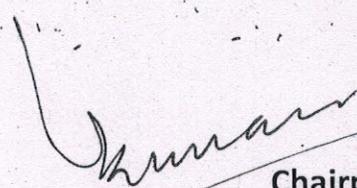
National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001

N o.03/UDS-Judicial Member/120/NGTD/2013 | 887

September 09 , 2016

Office Order

In exercise of powers conferred under sub-rule(1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) rules, 2011, Hon'ble Mr. Justice U.D. Salvi, Judicial Member is temporarily posted at NGT, Western Zone Bench at Pune with effect from 14.09.2016 until further orders.

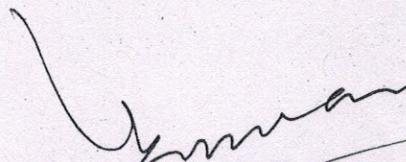

Chairperson
National Green Tribunal

To

HMJ U.D. Salvi, Judicial Member

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson/PA to Ld. Registrar General
2. The Registrar, NGT, WZB, Pune(By fax)
3. The Deputy Registrar, NGT(PB)
4. DCA, NGT
5. Incharges, Judicial Section-I & II
6. Protocol Section, NGT(PB)
7. PA to Hon'ble Judicial Member
8. Court Masters of Court No. 1 & 2
9. Bar Association of NGT
10. Website of NGT/Notice Board of NGT
11. Guard File/Files Concerned (02,91,34)
12. Personal file


Chairperson
National Green Tribunal

30/09/16 in RET 14/9/16 all 11:00 AM